



RRD/RD-II/PA/1447/9173/2026

Order Releasing of Bank Accounts, Post Office Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 15739 and 15740 of 2026
Certificate No. 9173 of 2026

**The Principal Officer /
Chairman & Managing Director/ CEO**

**All the Banks in India / All the Post Offices in India / All the Mutual Funds in India
NSDL/CDSL, Mumbai**

Attachment Proceeding Nos. 15739 and 15740 of 2026 - Release of attachment of Bank Accounts/ Lockers, Post Office Accounts Demat Accounts & Mutual Fund folios

1. Whereas a Recovery Certificate No. 9173 of 2026 dated 24.06.2026 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs. 5, 31,000/- (Rupees Five Lakh Thirty-One Thousand Only)** along with further interest, all costs, charges and expenses etc. against **Padmavathi Darak (PAN: AFMPD1863K)**.
2. And whereas Notices of Attachment in the above proceedings dated 21.08.2026 were issued attaching the bank/ post office accounts, demat accounts and mutual fund folios of the Defaulter.
3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the bank accounts/ post office accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.

Given under my hand and seal at Mumbai this 07th Day of September, 2026.

DEEPU

ANANDAN

Digitally signed by
DEEPU ANANDAN

Date: 2026.09.07
14:00:33 +05'30'

RECOVERY OFFICER

SEAL

Copy to:

Padmavathi Darak (PAN: AFMPD1863K)

Address: House No. 22-1-1016, Noorkhan Bazar,
Hyderabad, Andhra Pradesh - 500023